

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-4(PB)/2018

IN THE MATTER OF:

BK Scrap Pvt. Ltd.

.... Applicant/petitioner

And

Trendene India Pvt. Ltd.

.... Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 22.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Petitioner/Applicant : Mr. Amar Gopal Gambhir, P.C.S.

For the Respondent :

ORDER

Order reserved.


(M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

22.01.2018
V.Sethi